

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 41/13
PETITION NUMBER : TP 47/16
NAME OF THE PETITIONER (S) : J&K WILKIE LTD.
NAME OF THE RESPONDENT (S) : STEWARD PINNED PRODUCTS(P) LTD. & 2 OTHERS.
UNDER SECTION : 397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
1.	M. S. Ganapathy For Khaitan & Co LLP 080-43397000	Petitioner	<u>M. S. Ganapathy</u>
2.	SAQEEA SHAH For NISAR SHAB & ASSOCIATES	Respondent 133	<u>SAQEEA SHAH</u>
3.	Vishnu Hegde Ad. for Respondent No. 2	Resp No. 2	<u>Vishnu Hegde</u>

ORDER

Counsel for petitioner is present. Counsel for R-2 is also present.
1-A-5/17 is taken up to-day. Counsel for petitioner in the main
petition has filed objections in 1-A-5/17 to-day. Heard
both counsels in 1A 5/17.
For orders posted to 03-03-2017.

Member (J)

Member (T)